

Pradesh Vishesh Sashtra Bal Adhinyam, 1968, issued under sub-section (3) of section 139 of the Border Security Force Act, 1968. [Placed in Library. See No. LT-2147/81]

ANNUAL REPORT AND REVIEW OF INDIAN INVESTMENT CENTRE, NEW DELHI FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA) on behalf of Shri Maganbhai Barot:

I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Investment Centre, New Delhi, for the year 1979-80 along with Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Investment Centre, New Delhi, for the year 1979-80.

[Placed in Library. See No. LT-2148/81].

12.17 hrs.

PUBLIC ACCOUNTS COMMITTEE
TWENTY-FIFTH REPORT AND SIXTH
REPORT ON ACTION TAKEN BY GOVERNMENT

SHRI CHANDRAJIT YADAV (Azamgarh): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee;—

(1) Twenty-fifth Report relating to Salal Hydro-Electric Project.

(2) Sixth Report on Action Taken by Government on the recommendations contained in the Hundred and forty-ninth Report (Sixth Lok Sabha) relating to Union Excise Duties.

COMMITTEE ON PUBLIC UNDERTAKINGS

NINTH REPORT

SHRI BANSI LAL (BHIWANI): I beg to present the Ninth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in the Forty-second Report of the Committee on Public Undertakings (Sixth Lok Sabha) on Perquisites enjoyed by Public Sector Executives and Perquisites enjoyed by Air India Executives—A case study.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

THIRD REPORT

SHR P. V. G. RAJU (Bobbili): I beg to present the Third Report of the Committee on Absence of Members from the Sittings of the House.

12.18 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED DISCRIMINATION AGAINST INDIAN JOURNALISTS AT A PRESS CONFERENCE REPORTED TO HAVE BEEN HELD IN U.S.

श्री राम स्वरूप राम (गया) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की और विदेश मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वह इस बारे में एक वक्तव्य दें :—

“नई दिल्ली स्थित अमरीकी दूतावास में श्रीमती चार्लट डुव्वल द्वारा 19 मार्च, 1981 को बुलाए गए कथित प्रेस में भारतीय पत्रकारों को धाग लेने से रोक कर उन के प्रति बरते गये भेदभाव का समाचार।”